

final decision about the programmes and financial assistance for Urban Centres as identified by the Commission has been drawn up so far. However, the list has been forwarded to the state Governments/UT Adms. as to whether they would like to make additions or deletions thereto. The ongoing centrally sponsored Integrated Programme for the Development of Small and Medium Towns covers a number of these priority centres identified by the Commission.

Housing Schemes for A.P.

1865. SHRI K. NARAYANA SWAMY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of housing scheme sanctioned by HUDCO in Andhra Pradesh upto January 30, 1989;

(b) whether there is any proposal to sanction some more housing schemes for Andhra Pradesh during the year 1989-90; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Upto 31-1-89, HUDCO has sanctioned 778 schemes in the State of Andhra Pradesh.

(b) and (c). Schemes are sanctioned each year according to the requirements of the States and availability of funds. During the year 1988-89, as against an annual allocation of Rs. 30.38 crores, HUDCO has already sanctioned schemes for a loan amount of Rs. 47.22 crores (as on 23-2-89), which are much in excess of the allocated amount.

Abolition of C & D forms by DDA

1866. SHRI RAM PUJAN PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the formality of obtaining C & D forms have since been abolished by the Delhi Development Authority for small plot holders; if so, the details in this regard and the relief this abolition is likely to provide to the plot holders; and

(b) whether the above concession will be available to those persons also whose building plans were sanctioned before 31st December, 1988 but who are yet to complete the construction, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) The procedure for the issue of Forms C & D relating to the verification of services has been simplified for residential plots measuring upto 500 sq. mtrs. Under the simplified procedure verification/certification of the laying of services done by the licensed architects will be accepted for the grant of C & D forms by the DDA.

(b) Yes, Sir.

Implementation of revised Pay Scales for Faculty of AIIMS and PGIMER, Chandigarh

1867. SHRI MAHENDRA SINGH: Will the Minister HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether revised pay scales and designations for the faculty in the All India Institute of Medical Sciences and the Post Graduate Institute of Medical Education and Research, Chandigarh have been implemented; and